

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.03.2019

NOTICE

Take notice that the matters adjourned vide notice dated 13.03.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	14.03.2019	29.04.2019
2.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	14.03.2019	29.04.2019
3.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	14.03.2019	29.04.2019

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By Order
-sd/-

Registrar